

**CENTRAL ADMINISTRATIVE TRIBUNAL,
LUCKNOW BENCH,
LUCKNOW.**

Original Application No. 181 of 2019

This the day of 12th April, 2019

Hon'ble Ms. Jasmine Ahmed, Member-J

Nitin Kanoujia, aged about 30 years, S/o late Sri Suresh Kumar Kanoujiya, R/o Rana Pratap Marg, Shanajaf Imambara, Lucknow, U.P.

..... Applicant

By Advocate : Sri J.P. Singh

Versus.

1. Union of India through Ministry of Defence, Indian Ordnance Factories, represented through its Secretary, New Delhi 110016.
2. Senior General Manager of Ordnance Factory, Kalpi Road, Kanpur.
3. General Manager of Ordnance Factory, Kalpi Road, Kanpur.

..... Respondents

By Advocate : Sri Rajesh Katiyar

O R D E R (Oral)

Learned counsel for the applicant states that he does not want to press this O.A., at this stage, with liberty to file fresh O.A. as and when the cause of action arises in his favour. Accordingly, the O.A. is dismissed as not pressed with the aforesaid liberty. No costs.

(Ms. Jasmine Ahmed)
Member-J

Girish/-